

**COURT OF THE
DISTRICT & SESSIONS JUDGE,**

..... TRIPURA :

No.

August, 201..

Sub: Monthly reports regarding disposal of cases in respect of offences relating to women, juveniles and under the Prevention of Corruption Act, 1988—re.

Ref: No. F.40 (25)(j)-HCT/STT-M/2013/, dated on the above subject.

DISTRICT-WISE CONSOLIDATED REPORTS FOR THE MONTH OF, 201...

Name of the District	Nature of cases	Cases pending at the beginning of the month	Cases instituted during the month	Cases disposed of during the month	Cases pending at the end of the month
	Cases in respect of offences relating to women				
	Cases in respect of offences relating to juveniles (in Courts/ JJ Boards)				
	Cases under the Prevention of Corruption Act, 1988				